

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 22323/2023
[Arising out of impugned final judgment and order dated 05-07-2023
in CWJC No. 18302/2022 passed by the High Court of Judicature at
Patna]

ABHAY KUMAR PATEL

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

SLP(C) No. 8231/2025 (XVI)

Date : 07-08-2025

SLP(C) No. 8231/2025 was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) : Mr. Manoj Kumar Srivastava, AOR

Mr. Shashank Tripathi, AOR (Mentioned by)

For Respondent(s) :

Mr. Anshul Narayan, Adv.
Mr. Ashutosh Chaturvedi, Adv.
Ms. Vineeta Singh, Adv.
Mr. Prem Prakash, AOR

Mr. Navin Prakash, AOR

Mr. Smarhar Singh, AOR

UPON a mention being made by counsel for petitioner
the Court made the following

O R D E R

SLP(C) No. 8231/2025

1) There appears to be no urgency.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR